NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/37/2016

NAME OF THE PETITIONER(S)

: P. Duraiswamy and 2 others

NAME OF THE RESPONDENT(S)

: Coimbatore Vijay Machine Works Private Limited

UNDER SECTION

S.No.

: 397/398

P. Duratswamp. Petétioner.

Name (in Capital)

ORDER

Counsel for Petitioner present. No representation on behalf of Respondent. Counsel for Petitioner prayed for time to submit arguments. At request, time is enlarged. Put up on 17.08.2017 at 10.30 A.M.

S-v-page plan (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF MEMBER (JUDICIAL)

Signature

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